OFFICE OF THE CHIEF COMMISSIONER OF CUSTOMS, GUJARAT ZONE
2nd FLOOR, CUSTOM HOUSE, NAVRANGPURA, AHMEDABAD – 380 009
Tel. 079-27542678, 27545730 FAX: 079-27543762, 27545815
Email: ccu-cusamd@nic.in

BY Email
F.No: VIII/48-64/T/AEO/CCO/2019-20
Date: 14.07.2020

To,
The Additional Director General,
Directorate General of Systems
& Data Management, Customs & Central Excise,
4th & 5th Floor, Hotel Samrat,
Chanakyapuri, Kautilya Marg,
New Delhi – 110 021

Sir,

Sub: AEO-LO application of M/s. Samudra Marine Service Pvt. Ltd. – reg.

Please refer to the letter F.No. 450/179/2009-Cus IV(Pt) dated 02.01.2017 issued by the Director, Customs and the letter F.No. 1380/65/2016 dated 11.01.2017, on the above mentioned subject.

2. M/s. Samudra Marine Services Pvt. Ltd., 123-124, Golden Arcade, Plot No. 141-142, Sector 8, Gandhidham, Kutchh – 370201 has applied for AEO-LO status. A list of all premises of above applicants and details of its Board of Directors / Proprietors / Partners / Company Secretary are enclosed herewith.

3. Also find enclosed herewith a letter for legal compliance / verification in r/o foresaid mentioned unit.

4. It is requested to upload the above details in CBEC website so that all the concerned may apprise DIC about details, if any.

Yours faithfully,

Encl: As above.

(Amit Kumar Misra)
Joint Commissioner
OFFICE OF THE CHIEF COMMISSIONER OF CUSTOMS, GUJARAT ZONE
2nd FLOOR, CUSTOM HOUSE, NAVRANGPURA, AHMEDABAD – 380 009.
Tel. 079-27542678, 27543730 FAX: 079-27543762, 27545815

By Email
F.No: VIII/48-64/T/AEO/CCO/2019-20 Date: 14.07.2020

To,
1. The Director General,
   Narcotics Control Bureau,
   Ministry of Home Affairs, West Block No. 1,
   Wing No. 5, R.K. Puram, New Delhi – 110066.
2. The Director General,
   Directorate of Revenue Intelligence,
3. The Director General,
   Directorate General of Central Excise Intelligence,
   West Block, VII, Wing No. VI, 2nd Floor,
4. The Commissioner,
   Directorate of Legal Affairs, 4th Floor,
   Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi – 110002.
5. All Principal Commissioners / Commissioners,
   Customs, Customs (Prev.), Central GST & Central Excise

Sir / Madam,

Sub: Legal verification of AEO application – reg.

Please refer to the letter F.No. 450/179/2009-Cus IV(Pt) dated 02.01.2017 issued by the Director, Customs and the letter F.No. 1380/65/2016 dated 11.01.2017 on the above subject matter (already available on the CBEC website under Departmental Officers Tab). M/s. Samudra Marine Services Pvt. Ltd., 123-124, Golden Arcade, Plot No. 141-142, Sector 8, Gandhidham, Kutchh – 370201 has applied for AEO-LO status.

2. Please refer to Para 3.2.6 of circular no. 3/2018-Customs dated 17.01.2018. It reads “The details of the AEO applicants for legal compliance as per para 3.2.1 will be hosted on CBEC Website (Home-> Departmental Officers-> System/Home-> Public Information-> Indian AEO Programme). The field formation can directly respond to concerned office (viz. Zonal AEO Cell) with the requisite legal compliance information within 14 days of uploading the details”.

3. It is requested that details, as mentioned below, against these entities may be sent to this office on the email ID ccu-cusamd@nic.in / cuscco@gmail.com within 14 days from the date of issue / upload of this letter on CBEC website.
   (i) Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, and clandestine removal of excisable goods or cases where GST/Service Tax has been collected from customers but not deposited to the Government.
   (ii) Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
   (iii) Ratio of disputed duty demand or Drawback demanded or sought to be denied in SCN issued under Custom Act 1962 (other than those mentioned in (i) & (ii) above) during last three Financial Year to the total duty paid or Drawback claimed during the same period i.e. last three Financial Year.
4. The details may include issue in brief, date of SCN/Order and revenue implication. In case this applicant has come to any adverse notice of the department / Govt., details may be communicated.

5. These details are necessary to run a background check on compliance records submitted by the party for the last three years in terms of Para 3.2 of the Customs Circular No. 33/2016 dated 22.07.2016 as amended by Circular No. 03/2018, dated 17th January, 2018.

6. In case no comments are received within 14 days, it will be presumed that you have no objection in granting “AEO-LO” status to the above detailed applicants.

Yours faithfully,

(Amit Kumar Mishra)
Joint Commissioner

Copy to:

2. The J.S. (Customs), CBEC, North Block, ICEGATE, Directorate General of Systems & Data Management, New Delhi.
## Signatory Details

**CIN / LLPIN:** U74990MH2011PTC212312  
**Company / LLP Name:** SAMUDRA MARINE SERVICES PRIVATE LIMITED

### List of Signatories

<table>
<thead>
<tr>
<th>DIN/DPIN/PAN</th>
<th>Full Name</th>
<th>Present Residential Address</th>
<th>Designation</th>
<th>Date of Appointment</th>
<th>Whether DSC Registered</th>
<th>Expiry Date of DSC</th>
<th>Surrendered DIN</th>
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<tr>
<td>03303244</td>
<td>BHUPENDRASINGH DHALSINGH SAHU</td>
<td>HOUSE NO. 4, PLOT NO. 394, WARD 3-B, ADIPUR GANDHIDHAM 370205 GJ IN</td>
<td>Director</td>
<td>16/01/2017</td>
<td>Yes</td>
<td>11/09/2020</td>
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<td>03341914</td>
<td>KETAN MANOHAR KOCHIKAR</td>
<td>D/001 NIRANJAN CHS LTD CHIKUWADI LINK ROAD BORIVALI WEST MUMBAI 400092 MH IN H. NO. 2, PLOT NO. 96, WARD NO 7 - B, GURUKUL GANDHIDHAM 370201 GJ IN</td>
<td>Director</td>
<td>13/01/2011</td>
<td>Yes</td>
<td>18/09/2021</td>
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<tr>
<td>03358884</td>
<td>HARISHYAM HARIHARAN CHUNDAKATTIL</td>
<td>H NO. 555, TYPE-II, SARAWATI VIHAR OPP DLF PHASE-II GURGAON 122001 HR IN</td>
<td>Director</td>
<td>13/01/2011</td>
<td>Yes</td>
<td>20/01/2021</td>
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<tr>
<td>07228868</td>
<td>DIVESH RANADE</td>
<td>Director 16/01/2017, Expired 11/08/2019</td>
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![Signature]

[www.mca.gov.in/mcaportalViewSignatoryDetailsAction.do](http://www.mca.gov.in/mcaportalViewSignatoryDetailsAction.do)